

MR. DEPUTY CHAIRMAN: No, go back ...*(Interruptions)*... This is against the rules. ...*(Interruptions)*... This is indiscipline. ...*(Interruptions)*... Go back to your seats. ...*(Interruptions)*... See, what can I do? ...*(Interruptions)*... I wanted to allow Zero Hour. I am sorry, I am adjourning the House. ...*(Interruptions)*... The House is adjourned to meet at 2.00 P.M.

The House then adjourned at two minutes past twelve of the clock.

The House reassembled at two of the clock,

MR. DEPUTY CHAIRMAN in the Chair.

GOVERNMENT RESOLUTION

Approval of recommendations contained in the third report of the Railway Convention Committee (2009)

MR. DEPUTY CHAIRMAN: Government Resolution and the Budget (Railways) 2013-14. ...*(Interruptions)*... Shri Surya Prakash Reddy to move the Resolution. ...*(Interruptions)*...

श्री थावर चन्द गहलोत (मध्य प्रदेश): उपसभापति जी ...*(व्यवधान)*... उस पर कार्यवाही करवा दो ...*(व्यवधान)*...

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. J. SURYA PRAKASH REDDY): Sir, I move the following Resolution:—

"That this House approves the recommendations contained in paras 73, 74, 75, 76, 77, 79, 80 and 82 of the Third Report of the Railway Convention Committee (2009), appointed to review the rate of dividend payable by the Railway Undertaking to General Revenues, *etc.*, which was laid on the Table of the Rajya Sabha on the 18th May, 2012".

The question was proposed.

...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: What can I do? ...*(Interruptions)*... Please don't do this. ...*(Interruptions)*... Don't do this. ...*(Interruptions)*... Don't you want to have a discussion on Railways? ...*(Interruptions)*... Resolution has been moved. ...*(Interruptions)*... What can I do? ...*(Interruptions)*... Don't you want to have a discussion on Railways? ...*(Interruptions)*... Please don't do that. ...*(Interruptions)*... This is against the rules. ...*(Interruptions)*... Please. ...*(Interruptions)*... What can I

do? ...*(Interruptions)*... Please don't do that ...*(Interruptions)*... This is all against the rules. ...*(Interruptions)*... I am sorry, I will be forced to adjourn the House for the day. ...*(Interruptions)*... I will adjourn for the whole day. ...*(Interruptions)*... I will adjourn the House for the whole day. ...*(Interruptions)*... The House is adjourned to meet tomorrow at 11.00 A.M.

The House then adjourned at two minutes past two of the clock
till eleven of the clock on Wednesday, the 13th March, 2013.